SPECIAL BENCH ITEM NO. 2

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 99/2023 IN CP (IB) No. 55/ALD/2017

CORAM:

1. **SHRI HARNAM SINGH THAKUR,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March, 2023, 02:30 pm

NAME OF THE COMPANY	**M/S LML LTD**
UNDER SECTION	**10 IBC** **(IN LIQUIDATION)**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Babita Jain, Adv. : *For the Applicant in IA No. 99/2023*

None *: For the Respondent*

ORDER

IA No. 99/2023

Ld. Counsel for the applicant present. None present for the respondent

Let the notice be given to respondent within one week and reply if, any within next one week.

Let the matter be listed on 6th April, 2023.

-Sd- ***-Sd-***

(Ashish Verma) **(Harnam Singh Thakur)**
Member (Technical) **Member (Judicial)**

14th March, 2023

Bipul Kumar Tiwari
(Stenographer)